

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

43. C.A.(CAA)/180(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: DSS Sustainable Solutions India
Private Limited

Section 230(1) of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

1. Ld. Counsel for the Petitioner present.
2. Post this matter for hearing on **01.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)